

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP 98/97 ~~sin 40 A 649/96~~

DT. OF ORDER : 15-4-98.

Between :-

D.Charles

... Petitioner/
Applicant

And

1. Sri Pusapat Sudhakar,
Divisional Railway Manager,
S.E.Railway, Visakhapatnam-530 004.

2. Sri Y.D.Patro,
Divisional Personnel Officer,
S.E.Railway,
Visakhapatnam.-530 004.

... Respondents/
Respondents

Counsel for the Applicant : Shri D.Charles (party-in-person)

Counsel for the Respondents : Shri N.R.Devaraj, SC for Rlys

CORAM:

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)).

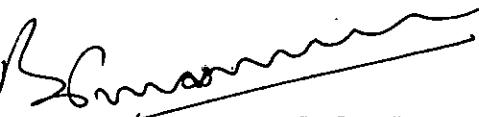
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15/4/98

(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)).

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A cheque for Rs.21,574/- (Rupees twenty one thousand five hundred and seventyfour only) dt.14-4-1998 was handed over by Sri W.Satyanarayana to the applicant in the court. This is in addition to Rs.3,950/- (Rupees three thousand nine hundred and fifty only) stated to have already been paid to the applicant, which is accepted by the applicant. With this, the present contempt petition comes to an end. If the applicant has any further claim on the same grounds and facts as were dealt with in this O.A., and if any details of sanctions are disputed, the right course left to the applicant is to submit a representation to the authorities and to wait for reply.

2. Contempt Petition is thus closed. No costs.


(B.S.JAI PARAMESHWAR)
15.4.98 Member (J)


(H.RAJENDRA PRASAD)
Member (A)

Dated: 15th April, 1998.
Dictated in Open Court.

av1/


M.V.
By Registration